## **NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties
No.				M/s. / Mr.
CP(IB)	_	For	Under	DDB Marketing Services Pvt Ltd Vs Le
No.152/BB/17		compliance of	section	Ecosystem Technology India Pvt Ltd
		office	9 of IB	
	~	objections		
		raised by		
	l <sub>1</sub>	Registry		

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER REPRESENTATION TO WHOM

**SIGNATURE** 

SREEDEVI.F.B. 98451277 18

PETITIONER/ OPERATIONAL CREDITOR

SHYAM SUNDAR

RESPONDENT

Counsel for petitioner is present. M/s. Fox Mandal & Associates have filed vakalat for corporate debtor. Counsel for petitioner reported that she has complied the objections. She reported that she has filed the compliance memo in the Registry on 18.01.2018.

For objections, if any, list it on 20.02.2018.

MEMBER (T)

MEMBER (J)